

Dated:-20.11.2012.

Hon'ble Sri S.P. Singh, Member (A)

App: None.

Resp: Sri R. Mishra.

D.B. is not available today.

Nobody is present on behalf of the applicant and R.A.
has also not been filed.

List it on 09.01.2013.


Member (A)

Amit/-

O.R.

amendment
application
& R.A. not
filed by l/c
for applicant.

Vdm
7-1-13

(14) 09.1.2013

GRA on 12-3-2013.

2130C

Dated:-12.03.2013. ✓

Hon'ble Sri Justice Alok Kumar Singh, Member (J)

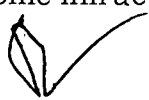
Hon'ble Sri D.C. Lakha, Member (A)

App:- Sri R.S. Gupta.

Resp:- Sri P.K. Awasthi holding brief for Sri R.
Mishra.

Sri R.S. Gupta, learned counsel for applicant fairly
concedes that this O.A. has become infructuous. Learned
counsel for other side has to say nothing against it.

In view of the above, this O.A. is dismissed as having
become infructuous.


Member (A)


Member (J)

Amit/-

copy of order
dated 12-3-13
Exh. 1
14-3-13